NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 390 (ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s Visa Drugs & Pharmaceuticals Pvt. Ltd. Vs. M/s Rajasthan Medical Services Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Misha Rahatogi Mohta, Mr. Nakul Mohta and Ms. Aarti Kumar,

Advocates for the Petitioner

Mr. Vineet Chaudhary, PCS

Ms. Rachit for Respondent

ORDER

Respondents have been served and have put in appearance through Shri Rajat Sharma, Advocate. He prays for some time to file the reply.

To come up on 25th October, 2017.

(Ina Malhotra) Member (J)